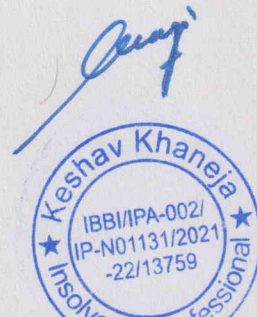


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [EYLEX FILMS PRIVATE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Eylex Films Private Limited
2.	Date of incorporation of corporate debtor	19.10.2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900GJ2009PTC058406
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office :Regus, Earth Arise, Unit No. 1101-1106,11 <sup>th</sup> Floor, Sarkhej-Gandhinagar Highway , Makarba , Ahmedabad. Gujarat - 380015
6.	Insolvency commencement date in respect of corporate debtor	20.03.2025 (Order dated 17.03.2025 Received on 20.03.2025)
7.	Estimated date of closure of insolvency resolution process	16.09.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Keshav Khaneja IBBI REGISTRATION NO: IBBI/IPA-002/IP- N0131/2021-2022/13759
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-7, Parth Appartment Ramdev Nagar, Satellite,Ahmedabad - 380015 <a href="mailto:Khanejakes@gmail.com">Khanejakes@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-7, Parth Appartment Ramdev Nagar, Satellite,Ahmedabad - 380015 <a href="mailto:cirpeylexfilms@gmail.com">cirpeylexfilms@gmail.com</a>
11.	Last date for submission of claims	03.04.2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Eylex Films Private Limited on 17.03.2025(order Received on 20.03.2025)




The creditors of Eylex Films Private Limited are hereby called upon to submit their claims with proof on or before 03.04.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class N.A. in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

  
Keshav Khaneja :  
IRP in the matter of Eylex Films Private Limited  
IBBI REGISTRATION NO: IBBI/IPA-002/IP- N0131/2021-2022/13759

**Date : 21.03.2025**  
**Place : New Delhi**

